Rajasthan Computer State And Subordinate Service (Amendment) Rules, 2007

[25 October 2007]

CONTENTS

SCHEDULE 1 :- Schedule VI

Rajasthan Computer State And Subordinate Service (Amendment) Rules, 2007

[25 October 2007]

In exercise of the powers conferred by the proviso to Article 309 of the Constitution of India, the Governor of Rajasthan hereby makes the following rules further to amend the Rajasthan Computer State and Subordinate Service Rules, 1992, namely;-

1. Short title and commencement :-
(i) These rules may be called the Rajasthan Computer State and Subordinate Service (Amendment) Rules, 2007. (ii) They shall come into force from the date of their publication in the Official Gazette.

2. Amendment of Schedule II- In Schedule II appended to the Rajasthan Computer State and Subordinate Services Rules, 1992, hereinafter referred to as the said rules, the existing entries in column 5 against serial number 3 shall be substituted by the following, namely :-
(i) Graduate in Computer Science/Computer Applications or Electronics of a University established by law in India. OR Post Polytechnic Diploma in Computer Applications or 3 years Diploma, in Computer Science & Engineering from a Polytechnic Institution recognised by the Govern merit. OR Graduate of University

established by law in India with Diploma in Computer Science/ Computer Applications of a University established by law in India or of an Institution recognised by the Government. OR Graduate of a University established by law in India with "0" or Higher Level Certificate cours9 conducted by DOEACC under the control of Department of Electronics, Government, of India OR Graduate of a University established by law in India with Computer Operator & Programming Assistant (COPA) / Data preparation and Computer Software (DPCS) Certificate Organized under National/State Council of Vocational Training Scheme, and (ii) Speed of 8000 key depression per Hour on Computer in Hindi & English". Amendment of Schedule VI- The existing Schedule VI appended to the sub rules, shall be substituted by the following, namely:

SCHEDULE 1
Schedule VI

(See Rule 18)
Syllabus and scope of papers for the Data Entry Operator Competitive Examination The marks and hi me allowed for Part-I and Part-II shall be as mentioned hereunder:-
Part I
Written Examination.-
A candidate must appear in both the papers.
Name of Paper Marks Time
Paper I: Aptitude Test and General 30 1 Hour Awareness in information Technology
Paper II: Fundamentals of Computers 70 2 Hours
Part II
Speed Test:
Bilingual. (Hindi & English) 120 30 Minutes Scope Of Paper
Part I- Written Examination
Paper-1 Aptitude Test and General Awareness in Information Technology (Computers) Problem Solving, Data Interpretation, Data Sufficiency, Logical Reasoning and Analytical Reasoning. General Knowledge and Current Affairs relating to India and Rajasthan, Major developments in the field of Information Technology.
Paper-II
Technical Theory (I. T.)
Overview of the Computer System, Computer Application and Organizations. Anatomy of a Computer, Representation of Data (Digital versus Analog, Digital Number System) Operating System (Windows, UNIX, LINUX), Word Processing (Ms-Word), Spread Sheet Software (MS-Excel \Presentation Software(MS Power Point) and If in Society.
D B M S (MS-Access), Knowledge Business Data Processing. Concepts of files, Principles and Programming Techniques, Visual Fox pro and Business Applications, KDBMS (SQL), Introduction of Internet Technology and Protocol, LAN, MAN- WAN Introduction to TCP/IP, World Wide Web Browsers, e - id ail. File Transfer Protocol, Telenet, Web publishing, HTML Interactivity Tools, Multimedia and Graphics, Internet Security Management Concepts (Firewalls), Voice Mail and Video

Conferencing, Introduction to e-Commerce, Creating & Maintaining Websites.

Algorithms for problem Solving Introduction to C Language, Programming in C and C + +., Conditionals and Loops Arrays, Functions

Elementary Knowledge:

Object Oriented Programming (OOPs) in Visual Basic and JAVA Programming Elements, Integrated Development Environment, Working with Forms, Basic Active X Controls, Graphics with VB, Multiple DocumentInterface, Error Handling, Initials of Programming with VB, Windows API and DLLs.

Part II- Speed Test

A speed test of bilingual (Hindi & English) nature will be taken on Computer Machines.

Those of the candidates obtaining 40% marks in written examination shall be considered to have obtained qualifying marks for the Speed Test, However, the minimum qualifying marks for SC/ST candidates shall be 36% The number of candidates to be admitted to the Speed Test will be three times the advertised vacancies (category wise).

Note for general guidance:

1. The standard of the paper will be that of a Degree Examination of a University established by law in India A brief outline of the scope of each paper is given in this Schedule for general guidance of candidates but is not intended to be exhaustive.

2. All papers unless specifically required, shall be answered either in English or in Hindi, but no candidate shall be permitted to answer, any one paper partly in Hindi or partly in, English unless specifically allowed to do so.

3. If a candidates baud-writing is not easily legible, a deduction will be made on this account from the total marks otherwise accruing to him.

4. Credit will be given for orderly, effective and exact expression combined with due economy of words in all descriptive papers of the examination."